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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **CS (COMM) 401/2021**

UNIVERSAL CITY STUDIOS LLC AND ORS. .... Plaintiffs  
Through: Ms. Sukasini Raina, Ms. Anjali  
Aggarwal and Ms. Mehr, Advocates.  
(M:9810621272)

versus

MYFLIXER.TO AND ORS. .... Defendants  
Through: None.

**CORAM:**  
**JUSTICE PRATHIBA M. SINGH**

**ORDER**

% **11.11.2022**

1. This hearing has been done through hybrid mode.

**I.A. 10898/2021 (Stay) & CS(COMM) 401/2021**

2. None appears for the Defendants.

3. Ld. counsel for the Appellant seeks an adjournment to file an application seeking summary judgment in the suit.

4. In the meantime, considering that the injunction order in the suit has been operating since 31st August, 2021, the interim injunction granted vide the said order is confirmed during the pendency of the suit.

5. Accordingly, **I.A. 10898/2021** is disposed of.

6. List on 3<sup>rd</sup> February, 2023.

**PRATHIBA M. SINGH, J.**

**NOVEMBER 11, 2022**

**MR/MS**